### GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA STARRED QUESTION NO. 358 TO BE ANSWERED ON 13.08.2015

### INDIGENOUS PRODUCTION OF SOLAR PANELS/EQUIPMENT

\*358. DR. C. GOPALAKRISHNAN:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether solar panels/equipment used for generation of solar energy are being imported;

(b) if so, the details thereof indicating the quantity/number of solar panels imported during each of the last three years and the current year along with the countries from where these solar panels/ equipment are being imported including the funds incurred for the purpose;

(c) whether the Government proposes to produce solar panels/equipment indigenously in the country; and

(d) if so, the details thereof along with the incentives being given by the Government to the manufacturers for the purpose and if not, the reasons therefor?

#### ANSWER

# THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a), (b), (c) & (d): A statement is laid on the Table of the House.

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### Statement referred to in reply to parts (a), (b), (c) & (d) of the Lok Sabha Starred Question No. 358 for answer on 13.08.2015 regarding Indigenous Production of Solar Panels / Equipment.

(a): Both domestically manufactured as well as imported panels/equipments are being used.

(b): The quantity/number of solar panels imported during each of the last three years and the current year along with the countries from where these solar panels are imported is given in Annexure. These panels have been imported by developers. Hence there was no expenditure on part of the Government.

(c)&(d): Total annual installed domestic manufacturing capacity of the Solar cells and Modules is 1328 MW & 2523 MW respectively. The incentives being given by the Government to the manufacturers are as under:

i. A provision of domestic content requirement in various schemes to source cells and modules of domestic origin.

ii. Reduction/Exemption of Custom and Excise duty on several input raw materials required for manufacturing of cells and modules.

iii. Capital subsidy for manufacturers under Special Incentive Package Scheme (SIPS) & Modified Special Incentive Package Scheme (M-SIPS) by Department of Electronics and Information Technology (DeitY).

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## Annexure referred to in reply to Part (b) of the Lok Sabha Starred Question No. 358 to be answered on 13.08.2015

	2012-13	2013-14	2014-15	2015-16 (Apr to May)
COUNTRY	QTY(Nos)	QTY(Nos)	QTY(Nos)	QTY(Nos)
AUSTRALIA	2	56	7	-
AUSTRIA	4	-	3	_
BANGLADESH PR	-	200	-	-
BELGIUM	21537735	-	-	34
CANADA	49025	-	82	-
CHINA P RP	30659731	100435177	113561871	19088256
CZECH REPUBLIC	929571	66735	-	-
DENMARK	-	1	-	-
FRANCE	1928976	470863	391984	-
GERMANY	9140054	2849008	918401	85
HONG KONG	1443431	2578302	2502246	269379
INDONESIA	60	-	-	-
ISRAEL	158	54	10	-
ITALY	208024	58277	586140	1
JAPAN	266438	217457	92708	2460
KOREA DP RP	66433	-	1633000	17500
KOREA RP	958491	6601879	4062876	153363
LITHUANIA	-	-	91900	-
MALAYSIA	37171628	6746896	11103574	1665124
MEXICO	2	-	44	-
NETHERLAND	121786	1120	-	-
NORWAY	-	1672	-	-
PHILIPPINES	78	325146	149902	-
POLAND	100	-	-	-
PORTUGAL	2	121390	-	-
SINGAPORE	3673016	8308110	2924943	636811
SPAIN	172	121050	27685	-
SRI LANKA DSR	392	-	-	-
SWAZILAND	557462	-	-	-
SWEDEN	9	2	-	-
SWITZERLAND	333062	23104	-	-
TAIWAN	27600584	22806969	21297666	7865470
THAILAND	1936	-	-	-
TURKEY	-	59	166956	55000
U ARAB EMTS	5093233	1453357	548298	-
UK	1607	5196	15	-
U S A	3844784	954093	691029	335601
UNSPECIFIED	214588	2	226802	140003
VIETNAM SOC REP	-	-	600302	-
Grand Total	145802574	154146175	161578444	30229087

Note: Figures for 2014-15 and 2015-16(Apr to May) is provisional.